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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 192/2017 With IA 261/2017 In 23/2016 In
TP No. 125/397-398/NCLT/AHM/2016 (New)
CP No. 34/397-398/CLB/MB/2016 (Old)**

Coram:

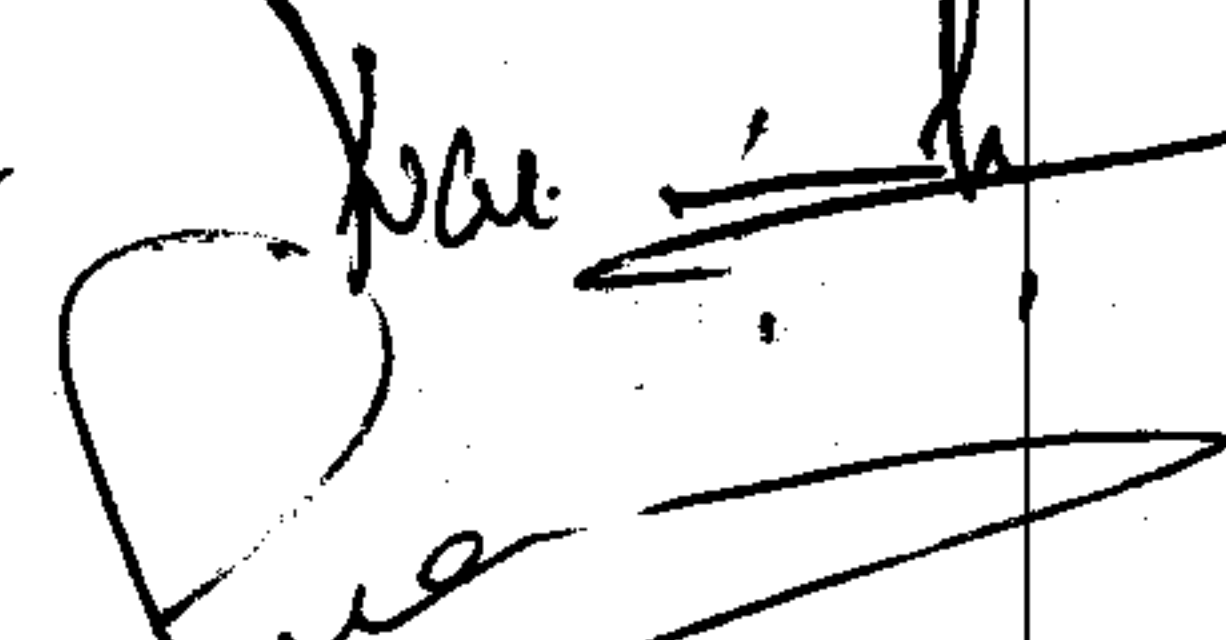
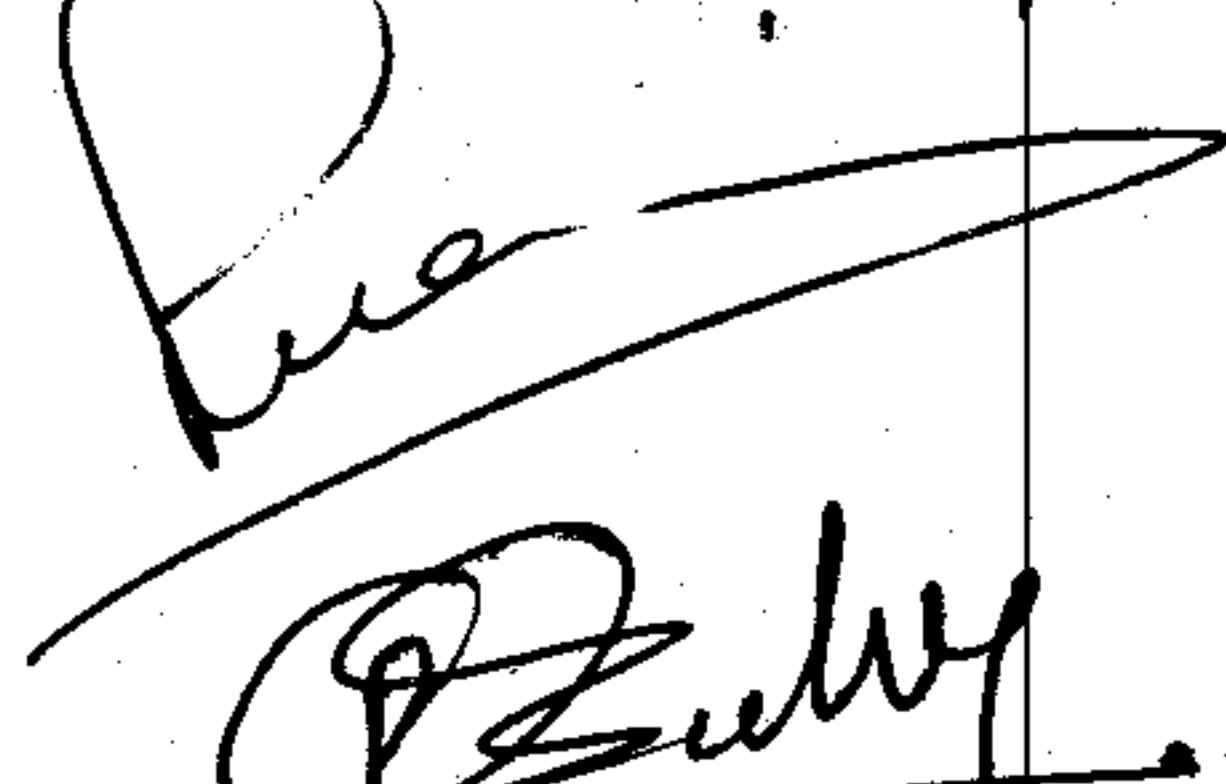
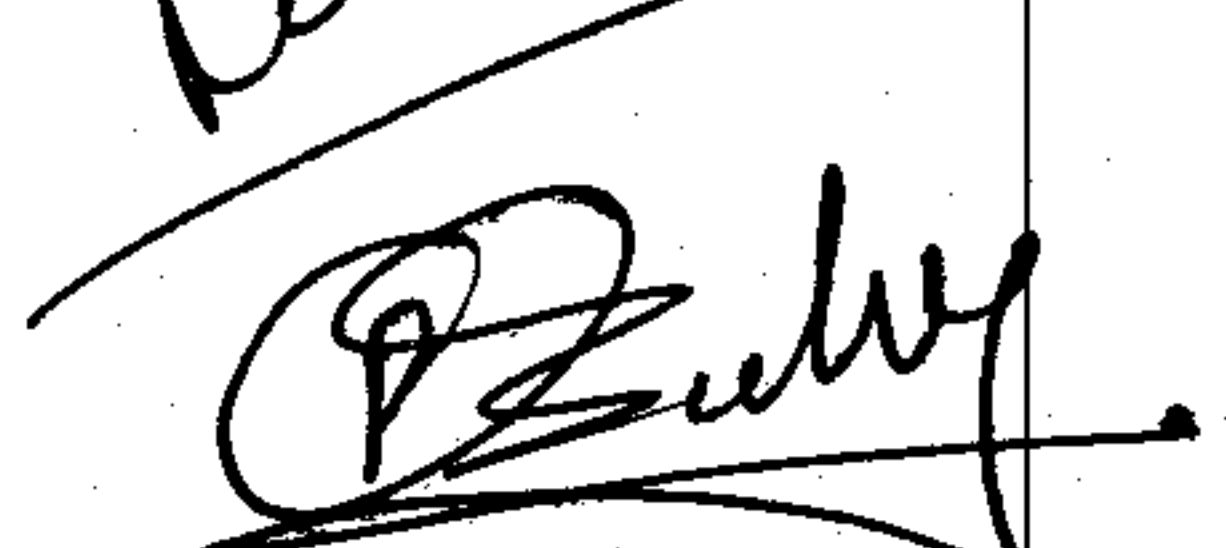
**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: Ashok Kumar Khosla
V/s.
PGH International Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Kunal & Vaishnav	Advocate	Org Petitioner	
2.	Hareesh C Naidu	"	"	
3.	Purit Sahu	Company Secretary	Res	

ORDER

Learned Advocate Mr. Kunal Vaishnav present for Original Petitioner. None present for Original Respondent no. 1. Learned Advocate Mr. L J Golani present for Original Respondents no. 4, 5 and 8. Learned Advocate Mr. Purit Sahu present for Original Respondent.

Written arguments is filed with a copy to the original petitioner.

The original petitioner requested for some time to file written submissions.

List the matter on 22.12.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.